

C. A. T. Bench, JAIPUR

Date of Order

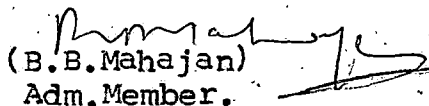
Orders

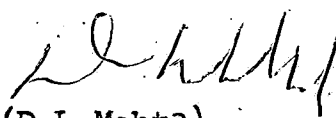
(5)

12.8.92

None present on behalf of the applicant

2 weeks time is allowed to remove the defects failing which the registration of the O.A. shall be declined and it may be consigned to record. Put up before D.R (J) on 28.8.92.

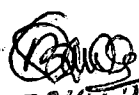

(B.B. Mahajan)
Adm. Member.


(D.L. Mehta)
Vice Chairman.

28.8.92

None present on behalf of the applicant.

Two weeks time granted for removing defects has elapsed. The Case be consigned to the record room as per direction of the Hon'ble Bench issued on 12.8.92.


DEPUTY REGISTRAR
Central Ad
Jaipur Bench, JAIPUR.

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Vide 4823 Date 14/9/92